

अध्यक्ष महोदय : आप बैठिए ।

श्री धनिक लाल मंडल : हमारी बात सुन लीजिए । बहुत महत्वपूर्ण बात कह रहा हूँ । पुलिस वालों की ओर से मांग हो रही है कि सदानन्द सिन्हा को हटाया जाये

MR. SPEAKER: Not allowed. Don't record. (Interruptions)**

श्री मनोराम बागड़ी (हिसार) : अध्यक्ष महोदय, नियम 56 के अन्तर्गत मेरा व्यवस्था का प्रश्न है । क्या कोई सरकार विद्रोह के रास्ते पर जाय तो केन्द्र उस मामले के ऊपर चुप बैठे रहेगा ? सदन के अन्दर उस पर वहस हो . . .

अध्यक्ष महोदय : यह देखेंगे, अभी तो यह प्रश्नवाचक चिह्न है ।

श्री मनोराम बागड़ी : यह खबर देख लीजिए . . . (व्यवधान) . . . अगर आप हम को सिर्फ इसलिए खड़ा करते हों कि अपनी शकल दिखा कर बैठ जायें तो खड़े होने से कोई फायदा नहीं है । . . . (व्यवधान) . . . देश जले, बिहार की सरकार देश को जलाए और लोक सभा चुप रहे, यह नहीं हो सकता । यह आन्दोलन बहुत तेजी से चल रहा है . . .

श्री धनिक लाल मंडल : सरकार दो हिस्सों में बंटी है, एक आन्दोलन करवा रही है . . .

श्री मनोराम बागड़ी : आप घर मंत्री से इस पर बक्तव्य देने के लिए कहिए । . . .

अध्यक्ष महोदय : मैंने आप की बात सुन ली । You have made your point. Nothing to be recorded.

(Interruptions)**

श्री कृष्ण प्रताप सिंह (महाराजगंज) अध्यक्ष महोदय, इस सदन के एक माननीय सदस्य श्री चन्द्रजीत यादव जी को लोक दल के नेता चौधरी चरण सिंह ने इस बात के लिए चार्जशीट किया है कि वह प्रधान मंत्री से मिले । यह लोकतांत्रिक परम्परा के खिलाफ है ।

MR. SPEAKER: It is a party matter. How am I to decide it?

श्री कृष्ण प्रताप सिंह : सदन में आधे घंटे की चर्चा इस विषय पर हो कि क्या कोई माननीय सदस्य प्रधान मंत्री से मिल सकते हैं या नहीं ? . . . (व्यवधान) . . .

MR. SPEAKER: Now Papers to be laid.

12.10 hrs.

PAPERS LAID ON THE TABLE

NOTIFICATION UNDER MERCHANT SHIPPING ACT, 1958 AND A STATEMENT FOR DELAY

THE MINISTER OF SHIPPING AND TRANSPORT (SHRI VEERENDRA PATIL): I beg to lay on the Table:—

(1) A copy each of the following Notifications (Hindi and English versions) under sub-section (3) of section 458 of the Merchant Shipping Act, 1958:—

(i) The Shipping Development Fund Committee (Accountants) Recruitment (Amendment) Rules, 1980, published in Notification No. G.S.R. 648 in Gazette of India dated the 14th June, 1980.

(iii) The Shipping Development Fund Committee (Staff Car Drivers Group 'D' Posts) Recruitment (Second Amendment) Rules, 1980, published in Notification No. G.S.R. 649 in Gazette

[Shri Veerandra Patil]

of India dated the 14th June, 1980.

(iii) The Shipping Development Fund Committee (Joint Secretary) Recruitment (First Amendment) Rules, 1980, published in Notification No. G.S.R. 1145 in Gazette of India dated the 1st November, 1980.

(2) A statement (Hindi and English versions) showing reasons for delay in laying the notifications mentioned at (1) above. [Placed in Library. See No. LT-1629/80.]

ARMS (AMENDMENT) RULES, 1980

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI P. VENKATASUBBAIAH): I beg to lay on the Table a copy of the Arms (Amendment) Rules, 1980 (Hindi and English versions) published in Notification No. G.S.R. 1259 in Gazette of India dated the 13th December, 1980, under sub-section (3) of section 44 of the Arms Act, 1959. [Placed in Library. See No. LT-1630/80].

DELHI SALES TAX (SEVENTH AMENDMENT) RULES, 1980

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI MAGANBHAI BAROT): I beg to lay on the Table a copy of the Delhi Sales Tax (Seventh Amendment) Rules, 1980 (Hindi and English versions) published in Notifications No. F. 4/34/80-Fin. (G) in Delhi Gazette dated the 4th December, 1980, under section 72 of the Delhi Sales Tax Act, 1975. [Placed in Library. See No. LT-1631/80.]

12.12 hrs.

STATEMENTS OF ESTIMATES COMMITTEE

SHRI S. B. P. PATTABHI RAMA RAO (Rajahmundry): I beg to lay on

the Table English and Hindi versions of the following statements:—

(1) Statement showing final replies of Government in respect of Chapter V and further information in respect of other Chapters of the Twenty-fourth Action Taken Report of Estimates Committee (Sixth Lok Sabha) on the Ministry of Commerce (Deptt. of Textiles) Powerloom Industry.

(2) Statement showing final replies of Government in respect of Chapter V and further information in respect of other Chapters of the Thirty-first Action Taken Report of Estimates Committee (Sixth Lok Sabha) on the Ministry of Commerce (Deptt. of Textiles) Handloom Industry.

12.13 hrs.

STATEMENTS OF PUBLIC ACCOUNTS COMMITTEE

SHRI CHANDRAJIT YADAV (Azamgarh): I beg to lay on the Table English and Hindi versions of the following statements:—

(1) Statement showing Action Taken by Government on the recommendations contained in Chapter I and final replies in respect of Chapter V of Fiftieth Report (Sixth Lok Sabha) on Directorate of Advertising and Visual Publicity.

(2) Statement showing Action Taken by Government on the recommendations contained in Chapter I of Hundred and Sixteenth Report (Sixth Lok Sabha) on Crash C Scheme for Rural Employment.